

SHRI BHUPESH GUPTA: May I know whether the hon. Minister's attention has been drawn to a newspaper report beginning with "The passing of the Banaras Hindu University Bill in Parliament has *noli* presumably closed the chapter. In its administration the Auditor's Report and Accounts of the University for the year 1957 show that all is not well with the University." Here are the gleanings from the Auditor's Report and the particular paper is "The Pioneer".

MR. CHAIRMAN: That is all right. If a question is put to him straight as to what irregularities were reported and what action Government have taken, then he may be in a position to answer.

DR. K. L. SHRIMALI: Here the question is, the hon. Member is referring to a particular issue of "the Pioneer" and I say that it is not correct that that Report has appeared in that paper. That is all that I can say at the present moment.

SHRI BHUPESH GUPTA: Sir, is he scoring a debating point?

SHRI AKHTAR HUSAIN: Did the reply of the hon. Minister relate to the Dak Edition or the City Edition?

(Interruptions)

SHRI BHUPESH GUPTA: May I know whether the Education Minister of the country is in the habit of reading newspapers containing news about educational matters?

MR. CHAIRMAN: Not so much as you do.

SHRI V. K. DHAGE: But, Sir, the point is that the Report has been submitted and the question is whether this Report will be placed on the Table of the House. If the Report is published, what objection has he to place it on the Table of the House?

DR. R. B. GOUR: No, Sir. Let him say whether he read the Dak Edition or the City Edition.

MR. CHAIRMAN: I am not concerned about all this.

DR. R. B. GOUR: You are not concerned, Sir. But the Minister is concerned; did he read the Dak Edition or the City Edition?

DR. K. L. SHRIMALI: I would suggest that the hon. Member might look into the papers and get himself properly informed before he comes out with a question.

DR. R. B. GOUR: Here is the paper; I can lay on the Table.

SHRI SONUSING DHANSING PATIL: But is it desirable to raise questions on newspaper information?

MR. CHAIRMAN: Next question.

#### SUPPLY OF QUOTAS OF IRON AND STEEL TO ASSAM

\*61. SHRI LILA DHAR BAROOAH: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether Government have recently received any representation from the Government of Assam regarding the supply of quotas of iron and steel to Assam; and

(b) if so, what is the stage at which the matter stands at present?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH) : (a) and (b). The Minister for Public Works, Assam wrote on 10th October 1958 saying that the supply position of steel for various works under the State P.W.D. has not improved as expected. This is under examination.

SHRI PURNA CHANDRA SHARMA: May I know, Sir, if the quota allotted for Assam is not considered adequate

and whether there has been representation to the Government of India by the State Government?

SARDAR SWARAN SINGH: It is a fact that regard being had to the overall requirements of the country, the quantities of steel that are available at the moment are small. Therefore, there are difficulties not only in the case of Assam but in the case of other States also.

**DEATH OF TWO DELHI BOYS WHILE ON  
BHARAT DARSHAN TOUR**

\*62. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION be pleased to state:

(a) the number of Bharat Darshan Tours organised for students during the months of September and October 1958 by the Delhi State Teachers' Association, the Directorate of Education, Delhi and the Ministry of Education;

(b) whether it is a fact that on the 14th October 1958, two boys were killed at Dwarka in an accident while on such a tour; and

(c) if so, whether any enquiry has been held to find out the circumstances leading to the tragedy?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI) : (a) Only one tour was organised by the Delhi School Teachers' Association and the Director of Education, Delhi. No such tour was organised by the Ministry of Education.

(b) Two boys lost their lives in a drowning accident.

(c) An enquiry is being held by the Delhi Administration.

SHRI M. P. BHARGAVA: May I know, Sir, the circumstances under which the two boys died—whether they were washed away by the tide or were drowned in a swollen river?

DR. K. L. SHRIMALI: It has been stated that these boys were trapped in a sudden sweeping tide and I can give that further information only after the enquiry has been completed.

**REPORT OF THE COAL PRICE REVISION  
COMMITTEE**

\*63. SHRI M. P. BHARGAVA: Will the Minister of STEEL, MINES AND FUEL be pleased to refer to the reply given to Starred Question No. 69 in the Rajya Sabha on the 19th August 1958, and state:

(a) whether the Coal Price Revision Committee has since submitted its report; and

(b) if so, what are its main recommendations?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) No. Sir. The Committee's report is expected to be received by the first week of December 1958.

(b) Does not arise at present.

SHRI RATANLAL KISHORILAL MALVIYA: May I know, Sir, whether recently the coal prices were increased and a second time also an increase of 12 annas per ton was given to the employers for meeting their cost of increased dearness allowance according to the cost of living index? Were these considered when the prices were again reduced? Has it been done on the recommendation of somebody in consultation with the labour and the employers?

SARDAR SWARAN SINGH: There have been tripartite meetings of employers, workers' representative and the Government and generally there have been consultations before any steps have been taken to increase or decrease the price of coal.

SHRI RATANLAL KISHORILAL MALVIYA: Does not the hon. Minister feel that recently the employers have shown their unwillingness to grant dearness allowance based on the living index, due to this reduction in